

PANKAJ POLYPACK LIMITED

CIN: L55101TG2011PLC072532

Registered Office: "E" Block,V floor, 105 Surya Towers, Sardar Patel Road, Secundrabad – 500 003

Tel.: +91-40-27897743/7744, 27815895; Fax: +91-40-27842127

E-mail: info@pankajpolypack.com; Web: www.pankajpolypack.com

OPEN OFFER ("OFFER") FOR ACQUISITION OF UPTO 8,00,150 FULLY PAID-UP EQUITY SHARES OF FACE VALUE ₹ 10 EACH FROM THE PUBLIC SHAREHOLDERS OF PANKAJ POLYPACK LIMITED ('TARGET COMPANY') BY MR. MANOJ KUMAR DUGAR, MR. RAJESH KUMAR DUGAR, MRS. RENU M. DUGAR, MRS. RENU R. DUGAR, SMT. TARA DEVI DUGAR, MR. DIVAY DUGAR AND MR. CHIRAG DUGAR (COLLECTIVELY REFERRED TO AS 'ACQUIRERS')

This Post Offer Advertisement is being issued by Guinness Corporate Advisors Private Limited ('Manager to the Offer'), on behalf of Acquirers, in connection with the Offer made by the Acquirers, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ['SEBI (SAST) Regulations, 2011']. The Detailed Public Statement ('DPS') with respect to the Offer was published on August 13, 2015 (Thursday) in all editions of Financial Express (English) & Jansatta (Hindi), Hyderabad edition of Nav Telangana (Telugu) and Mumbai edition of Mumbai Lakshadeep (Marathi). Capitalised terms used but not defined herein shall have the same meaning assigned to them in the PA, DPS, and Letter of Offer.

1. **Name of the Target Company** : Pankaj Polypack Limited
2. **Name of the Acquirers** : Mr. Manoj Kumar Dugar, Mr. Rajesh Kumar Dugar, Mrs. Renu M. Dugar, Mrs. Renu R. Dugar, Smt. Tara Devi Dugar, Mr. Divay Dugar and Mr. Chirag Dugar
3. **Name of the Manager to the Offer** : Guinness Corporate Advisors Private Limited
4. **Name of the Registrar to the Offer:** : Kary ComputerShare Private Limited
5. **Offer Details:**
 - a. **Date of Opening of the Offer** : October 05, 2015 (Monday)
 - b. **Date of Closing of the Offer** : October 16, 2015 (Friday)
6. **Date of Payment of Consideration** : October 29, 2015 (Thursday) by settlement through Clearing Corporation of the Stock Exchange
7. **Details of Acquisition**

S. No.	Particulars	Proposed in the Offer Document (Letter of Offer)		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 15.50/- per share Not Applicable		₹ 15.50/- per share Not Applicable	
(ii)	Aggregate Number of Shares Tendered	8,00,150		10,315	
(iii)	Aggregate Number of shares Accepted	8,00,150		10,315	
(iv)	Size of the Offer (Number of Shares multiplied by Offer Price per Share)	₹ 124,02,325.00		₹ 1,59,882.50	
		Number	(%)	Number	(%)
(v)	Shareholding of Acquirers before Agreement / Public Announcement	7,31,047	23.76	731,047	23.76
(vi)	Shares acquired by way of Agreement	11,69,545	38.00	11,69,545	38.00
(vii)	Shares acquired by way of Open Offer	8,00,150	26.00	10,315	0.33
(viii)	Shares acquired after Detailed Public Statement	Nil	Nil	Nil	Nil
(ix)	Post Offer Shareholding of Acquirers (v + vi + vii + viii)	27,00,742	87.76	19,10,907	62.09
(x)	Pre & Post Offer Shareholding of Public	Pre Offer 11,76,908 (38.24%)	Post Offer 3,76,758 (12.24%)	Pre Offer 11,76,908 (38.24%)	Post Offer 11,66,593 (37.91%)

The Acquirers, severally and jointly, accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations, 2011.

A copy of this Post Offer Advertisement will also be available on the websites of SEBI, BSE Limited and at the Registered Office of the Target Company.

Issued by Manager to the Offer on behalf of Acquirers

GUINNESS CORPORATE ADVISORS PRIVATE LIMITED

SEBI Registration No.: INM 000011930

111, 11th Floor, Bajaj Bhavan, Nariman Point, Mumbai – 400 021.

Tel: +91 - 22 22816508; Website: www.16anna.com; Email: gcapl@guinnessgroup.net;

Contact Person: Ms. Alka Mishra / Ms. Nimisha Joshi

